PENDENCY REPORT AS ON 28-08-2021				
SI No.	Case Type	Total		
1	ABLAPL- Anticipatory Bail	10310		
2	ADMLS-Admirality Suits.	10		
3	AHO-Appeal Against High Court Order.	42		
4	Application Us 34 of the Act involving International	1		
	Commercial Arbitration			
5	ARBA-Appeals under Indian Arbitration Act.	278		
6	ARBP-Petitions under Indian Arbitration Act.	106		
7	AS-Admirality Suit.	1		
8	BLAPL-Bail Application.	5288		
9	CEREF-Reference under Central Excise Act.	20		
10	CMAPL-Miscellaneous Applications.	2624		
11	CMPAT-Company Act.	84		
12	CMP-Civil Miscellaneous Petition	2459		
13	COA-Appeals against judgement in Comp.Pet.	17		
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2		
15	CONTAC-Appeals against orders in Civil Contempt	10		
16	CONTAR-Appeals against orders in Crl.Cont.mater	1		
17	CONTC-Cotempt of Court Cases (Civil contempt)	5848		
18	Contempt Petition in Bhubaneswar Bench	1482		
19	Contempt Petition in Cuttack Bench	189		
20	Contempt Petition in Sambalpur Bench	2		
21	CONTR-Proceeding relating to Criminal Contempt	91		
22	COPET-Orginal Petition (Companies Act.)	129		
23	CRA-Criminal Appeals	1024		
24	CRLA-Appeal against Judgement/Sentence.	10075		
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1421		
26	CRLMA-Other Miscellaneous Application.	677		
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11348		
28	CRLMP-Criminal Miscellaneous Petition	601		
29	CRLREV-Criminal Revision.	9092		
30	CRLTR-Original Trial.	1		
31	CRMC-Criminal Miscellaneous Case	24		
32	CRP-Revision Petition.	155		
33	CRREV-Criminal Revision	260		
34	CS(OS)-Civil suits.	1		
35	CUSREF-Reference under Customs Act.	3		
36	CVA-Civil Appeals	3		
37	CVREV-Civil Revision.	38		
38	CVRVW-Civil Review.	19		
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3		
40	EC-Execution Case.	3		
41	ELA-Appeals from Judgement in Election Pet.	14		
42	ELPET-Election Petitions.	27		
43	EXFA-Execution First Appeal.	3		
44	EXOS-Execution Application.	4		
45	EXP-Execution Petition.	22		
46	FA-First Appeal	1094		

## FA(OS)-FA from Judgement in original suits. ## GA-Government Appeals ## GA-Government Appeals ## GA-Government Appeals ## GUAP-Pet. under Guardianship and Wards Act. ## GUAP-Pet. under Guardianship and Wards Act. ## JCRA-Jail Criminal Petition (Insolvency ACt.) ## JCRA-Jail Criminal Appeals ## JCRA-Jail Criminal Appeals ## JCRA-Jail Criminal Appeals ## JCRLA-Jail Criminal Appeal ## JCRA-Jail Criminal Appeal ## JCRA-Jail Criminal Appeal ## JCRA-Jail Criminal Revision. ## JCRA-Jail Criminal Misc.Case. ## JCRLRV-Jail Criminal Misc.Case. ## JCRA-Jail Criminal Misc.Cases. ## JCRA-Jail Criminal Misc.Cases. ## JCRA-Motor Accident Claims. ## JCRA-M	47	FAO-First Appeal from Orders.	3263
49 GA-Government Appeals 111 50 GCRLA-Government Appeals 414 51 GUAP-Pet. under Guardianship and Wards Act. 13 52 IP(M)-Main Petition (Insolvency Act.) 1 53 ITA-Appeals Income-tax 418 54 JCR-Jail Criminal Appeals 115 55 JCRLA-Jail Criminal Revision. 12 56 JCRLRV-Jail Criminal Revision. 12 57 JCRMC-Jail Criminal Misc.Case. 1 58 LAA-Appeals (Land Acquisition Act) 1004 59 LPA-Letters Patent Appeals. 36 60 MACA-Motor Accident Appeals. 6550 61 MAC-Motor Accident Claims. 1 62 MA-Miscellaneous Appeals 102 63 MATA-Matrimonial Cases (Appeals) 942 64 MFA-FA against Spl. Jurisdiction Cases. 12 65 MJC-Misc.Judicial Case. 59 66 MSA-SA from Judgements in Misc. Cases. 85 67 OCRMC-Original Suit. 1 70			
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76Review Petition in Cuttack Bench4677Review Petition in Sambalpur Bench178RFA-FA from Judgement and Decree in Suit215479RPFAM-Revision US 19 of Family Court Act.163680RSA-Second Appeal from Judgement and Decree.682481RVWPET-Review Petition.205382SAO-Second Appeal from Appellate Order.22683SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927		RCFA-First Appeals(Rent Control Matters)	1
77Review Petition in Sambalpur Bench178RFA-FA from Judgement and Decree in Suit215479RPFAM-Revision US 19 of Family Court Act.163680RSA-Second Appeal from Judgement and Decree.682481RVWPET-Review Petition.205382SAO-Second Appeal from Appellate Order.22683SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	75	Review Petition in Bhubaneswar Bench	100
78RFA-FA from Judgement and Decree in Suit215479RPFAM-Revision US 19 of Family Court Act.163680RSA-Second Appeal from Judgement and Decree.682481RVWPET-Review Petition.205382SAO-Second Appeal from Appellate Order.22683SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	76		46
79RPFAM-Revision US 19 of Family Court Act.163680RSA-Second Appeal from Judgement and Decree.682481RVWPET-Review Petition.205382SAO-Second Appeal from Appellate Order.22683SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	77	Review Petition in Sambalpur Bench	1
80 RSA-Second Appeal from Judgement and Decree. 81 RVWPET-Review Petition. 2053 82 SAO-Second Appeal from Appellate Order. 226 83 SA-Second Appeal 2300 84 SCLP-Pet.for leave to appeal to Supreme Court 1 S5 SJC-Special Jurisdiction Case (Tax Matters) 179 86 SM-Suo Motu. 46 87 SPA-Sp.Appeal before DB 5 STAPL-Appl.for direction to make a reference. 1 STREV-Sales Tax Revision. 1556 90 TA-Tax Appeal 12 91 TEST-Testamentary Cases. 1 TEST-Testamentary Cases. 1 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 288 94 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 810		RFA-FA from Judgement and Decree in Suit	2154
81RVWPET-Review Petition.205382SAO-Second Appeal from Appellate Order.22683SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	79	RPFAM-Revision US 19 of Family Court Act.	1636
82SAO-Second Appeal from Appellate Order.22683SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	80	RSA-Second Appeal from Judgement and Decree.	6824
83SA-Second Appeal230084SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	81	RVWPET-Review Petition.	2053
84SCLP-Pet.for leave to appeal to Supreme Court185SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	82	SAO-Second Appeal from Appellate Order.	226
85SJC-Special Jurisdiction Case (Tax Matters)17986SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	83	SA-Second Appeal	2300
86SM-Suo Motu.4687SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	84	SCLP-Pet.for leave to appeal to Supreme Court	1
87SPA-Sp.Appeal before DB588STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	85	SJC-Special Jurisdiction Case (Tax Matters)	179
88STAPL-Appl.for direction to make a reference.189STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	86	SM-Suo Motu.	46
89STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	87	SPA-Sp.Appeal before DB	5
89STREV-Sales Tax Revision.155690TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927	88		1
90TA-Tax Appeal1291TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927			1556
91TEST-Testamentary Cases.192TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927			
92TREV-Tax Revesion8893TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927			
93TRPCRL-Transfer Pet.for transfer a Crl.Proc.28894TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927		·	88
94TRP(C)-Transfer Petition under Sec.14 Cr.P.C.81095WA-Appeals before DB against SB Judgement3927			
95 WA-Appeals before DB against SB Judgement 3927			

97	WPC(OAC)-Original Application in Cuttack Bench	2056
98	WPC(OA)-Original Application in Bhubaneswar Bench	3438
99	WPC(OAPC)-Original Application (Provisional) in Cuttack	46
	Bench	
100	WPC(OAS)-Original Application in Sambalpur Bench	23
101	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	488
102	WPC(TAC)-Transfer Application in Cuttack Bench	21
103	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
104	WP(C)-Writ Petition under Art.226 and 227.	71459
	Grand Total	180658